

Unit : (Cost/Expenditur Rs. in crores)

Sl.No.	Project (District) (State)	% Cost over run on Orgnl (REVD)	Expendi ture till 3/95	1995-96 B.E. (R.E.)	Annual Expenditure Till Quarter	Cumulative Expendi- ture
1	2	12	13	14	15	16
SECTOR: Surface Transport RD&BE						
10.	Ahmbd-Vadod. Exp. Way, GPWD  Gujarat	191 (172)	149.05	10.00	3.73	152.78

\* Indicates Project completed during the quarter, and 00/00 Implies date not firmed up.

[Translation]

**Atrocities on Women**

56. SHRI ARJUN SINGH YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have recently advised the State Governments to set up a cell in each district to look into the dowry cases and atrocities against the women;

(b) if so, the details thereof; and

(c) the reaction of the State Governments thereto?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN):  
(a) to (c). The Central Government has from time to time stressed upon the State Governments and U.T. Administrations the need to take effective action in cases of violence against and harassment of women. The steps suggested by the Central Government include, inter-alia, the setting up of women's cells at the district police stations levels, wider recruitment of women police officers and gender sensitisation training to police personnel, etc. The State Governments have responded positively to the suggestions and have taken various steps including setting up of special cells to check atrocities against women.

[English]

**National Coal Wages Agreement**

57. SHRI BASUDEB ACHARIA: Will the Minister of COAL be pleased to state:

(a) whether National Coal Wages Agreement-V (NCWA-V) has been finalised;

(b) if so, the details thereof;

(c) whether some of the major unions have refused to sign the agreement; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) The National Coal Wages Agreement/V (NCWA-V) was finalised and signed on 19.1.96. The agreement covers the wage structure and other conditions of service of all categories of employees in the coal industry.

(c) and (d). Of the five Central Trade Unions comprising the Joint Bipartite Committee for Coal Industry (JBCCI) for finalising

NCWA-V, only one Trade Union, namely, Centre of Indian Trade Unions (CITU) did not sign the agreement as it had reservations on some provisions of the agreement.

[*Translation*]

### **Border Fencing**

58. SHRI NAWAL KISHORE RAI:  
SHRI NITISH KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Pakistani forces had made heavy firing during last few months so that barbed fencing could not be done along the Indo-Pak border in the Jammu and Kashmir;

(b) if so, the details thereof;

(c) whether the barbed fencing had to be left incomplete due to heavy firing; and

(d) if so, the percentage of the border line so far fenced with barbed wires and the time by which the remaining border is likely to be fenced?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) to (d). The work of fencing and flood lighting on the Jammu border was started in order to check infiltration and smuggling but had been temporarily stopped due to intermittent firing from Pakistan side. The situation is under constant monitoring, and an appropriate decision would be taken.

[*English*]

### **Talk on Uttarakhand**

59. SHRI JEEWAN SHARMA:  
SHRI SURENDRA PAL PATHAK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have held discussions recently with the leaders of political parties and protagonists

of Uttarakhand on the issue of creation of a separate State of Uttarakhand;

(b) if so, the details of the discussions held; and

(c) the outcome thereof?

THE MINISTER OF HOME AFFAIRS: (SHRI S.B. CHAVAN): (a) to (c). Discussions have been held with the protagonists of Uttarakhand movement of various demands made by them which inter-alia include various options to give greater administrative autonomy for Uttarakhand area including demands for separate Statehood, Socio-economic development of the area and progress of action in cases involving atrocities on agitationists especially women by the administration. Based on the discussions the Government is exploring the various options for arriving at an acceptable solution.

### **Production and Demand of Kerosene**

60. SHRI ANNA JOSHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the indigenous production of kerosene is inadequate to meet the requirement in the country;

(b) if so, the details of the production and demand during the last two years;

(c) the details of the imports of kerosene to fill the gap of supply and demand;

(d) the details of total quantity of kerosene imported by private sector in the last two years; and

(e) the long term and short term measures taken by the Government to meet the requirement?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c). The details of production, consumption and imports of kerosene during the last two years are given below:

(Figs. in TMTs)

<i>Year</i>	<i>Production</i>	<i>Consumption</i>	<i>Imports</i>
1993-94	5266	8704	3946
1994-95	5261	8964	4240